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## (2025) 12 MEG CK 0014

Meghalaya HC

Case No: Criminal Petition No. 86 Of 2025

Rangston Kharumnuid APPELLANT

Vs

State Of Meghalaya RESPONDENT

Date of Decision: Dec. 17, 2025

Hon'ble Judges: B. Bhattacharjee, J

Bench: Single Bench

**Advocate:** S.P. Mahanta, N.G. Shylla, H. Abraham

## **Judgement**

## B. Bhattacharjee, J

It is pointed out by the learned PP appearing for the State that though the petitioner has sought quashing of the FIR dated 24.03.2024 in this petition, the complainant has not been made a party.

Mr. S.P. Mahanta, learned Legal Aid counsel appearing for the petitioner prays for grant of some time to implead the complainant as a party respondent in this matter.

Prayer allowed.

List after 2 (two) weeks.